

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 13.05.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 13.05.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	<b>Original Application No. 65/2019</b> (Earlier O.A.No.64/2016, O.A.No.473/2016, O.A.No.518/2018 & O.A.No.910/2018)	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board Ors.	<b>Report filed by Mr. Raj Kumar, Adv. for CPCB</b>	<b>17.05.2019</b>
2.	Original Application No. 1046/2018	Kunal Vs. Ministry of Environment & Forests & Ors.	Mr. Ranjan Khatumaria, Advocates for Applicant	<b>17.05.2019</b>
3.	<b>M.A. No. 123/2019 IN</b> Original Application No. 109/2018	Gaurav Jain Vs. National Highways Infrastructure Development Corporation Ltd. & Ors.	Mr. Presenjit Keswani & Mr. Raghvendra Pratap Singh, Adv. for Applicant	<b>17.05.2019</b>

**COURT MASTER**